(c) The results are being applied in remodelling the Najafgarh Drain to carry increased discharges.

OVER-INVOICING OF EXPORTS

568. SHRI JAGAT NARAIN: Will the Minister of Finance be pleased state:

- (a) whether it is a fact that a firm of Ludhiana was sometime back detected over-invoicing blankets exported to Afghanistan; and
- (b) if so, what was the name of the firm and what action was taken in the matter?

THE MINISTTR OF FINANCE (SHRI T. T. Krishnamachari): (a) Sir.

(b) The name of the firm was Messrs. Kumar Woollen Mills, Ludhiana. The nature of action to be taken is under consideration.

FUNDS FOR HOUSING

569. SHRI SITARAM JAIPURIA: Will the Minister of Works and Housing be pleased to state:

- (a) whether it is a fact that the Working Group on Housing and Urban and Rural Planning has suggested more funds for meeting housing shortage in Delhi;
- (b) if so, what are their recommendations; and
- (c) the action Government have taken thereon?

THE MINISTER OF WORKS AND HOUSING (Shri Mehr CHAND KHANNA): (a) to (c) The Working Group recommended an allocation of Rs. 5,62 crores to the Delhi Administration for housing schemes during the current year. Against this, an allocation of Rs. 4.98 crores has been made for these schemes, as follows:-

Scheme	Working Group's recom- menda- tions	
	(Rs.	in lakhs
1. Subsidised Industrial Housing Scheme .	15.00	10.000
2. Low Income Group Housing Scheme	68.20	68.20
3. Slum Clearance including Jhuggis and Jhopris Removal Schemes	400.00	340· 40 ●
4. Village Housing Projects Scheme .	2.50	2.20
5. Middle Income Group Housing Scheme .	76.60	76.60
TOTAL	562.30	497.70

*This can be increased to Rs. 353 lakhs depending on the performance of the Delhi Administration.

570. [Transferred to the 17th September, 1965.]

LOAN UNDER 'OWN YOUR HOME' SCHEME

SITARAM JAIPURIA: 571. Shri Will the Minister of Finance be pleased to state:

- (a) the number of applications received so far by the Life Insurance Corporation for loans under 'Own Your Home' Scheme; and
- (b) the amount of loan so far given?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) 3,641 numbers upto 31st July, 1965.

(b) Sanctioned Rs. 3.57 Crores. Disbursed Rs. 1.56 Crores.